

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

61

C.S.P. No. 302/(MAH)/2017  
I.A. No. 60/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: M/s. Nipur Chemicals Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
61	Adv omkar Bardel i/b Desai Diwanji	Advocate	

ORDER

IA 60/2017 in CSP 302/230-232/NCLT/MB/MAH/2017

On the application moved by the Petitioner Counsel for change of date for holding shareholders' meeting, this Bench hereby changes the date of shareholders' meeting date from 03.10.2017 to 28.10.2017 with a direction to give notices to all the stakeholders as given before.

Accordingly, application is **allowed**.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)